

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 129
Appeal No. 802/252/ND/2018**

Under Section: 252

In the matter of:

Income Tax Officer Ward

....Appellant

Vs.

M/s GRS Printers Pvt Ltd & ROC

....Respondent

Order delivered on 23.08.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Appellant	: Mr. Zoheb Hossain, Adv. Sr. St. Counsel
For the ROC	: Mr. M. Yadubhushana Rao, AROC
For the Respondent	: Mr. R. Nagarajan

ORDER

As per the order of the bench, matter adjourned to 17.09.2019 due to paucity of time.

**COURT OFFICER
(ASIM KUMAR PAL)**